

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 8(ND)/2017

IN THE MATTER OF:

Ranchem Pvt Ltd. And Applicant/Petitioner
RWL Healthworld Ltd And RHC Holding Pvt. Ltd.

Order under Section 230-232

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/Petitioner : Mr. Virendra Ganda, Sr. Advocate
Mr. Pawan Sharma & Ms. Divay Rastogi,
Advocates

For Official Liquidator : Mr. Prabhanshu Gupta, Company Prosecutor

For ROC/RD, Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up
for hearing.

List for further consideration on 23.10.2017.

- Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)